

the reorganisation of curricular and extra curricular programmes of educational institutions.

INTRODUCTION OF PROHIBITION IN UNION TERRITORIES

70. DR. BHAI MAHAVIR: SHRI O. P. TYAGI: SHRI JAGDISH PRASAD MA-THUR:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to introduce prohibition in all the Union Territories in pursuance of its declared policy of prohibition;

(b) if so, by when it is likely to be introduced; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c) The Central Government has throughout been advocating a policy of prohibition. Most of the State Governments feel that total prohibition is not enforceable in the near future. The Central Government is, therefore, attempting to evolve a policy, for the phased enforcement of prohibition, which can be uniformly implemented by State Governments and the Union Territory Administrations.

TEXT BOOKS

71. SHRI LOKANATH MISRA: SHRI DEBANANDA AMAT: SHRI K. P. SINGH DEO: SHRI M. K. MOHTA: SHRI DAHYABHAI V. PATEL: SHRI K. C. PANDA: SHRI SUNDAR MANI PATEL:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been invited to an article published in the Times of India dated the 6th February,

1973, to the effect that a lot of poor text books are being published by a number of Governmental organisations; and

(b) if so, the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) The article has referred to a series of history books entitled "History of our Land" written by a New Delhi school teacher which purports to be according to the latest syllabus prescribed by the National Council of Educational Research and Training. The article says that the N.C.E.R.T. ought to investigate whether private publishers are trying to pass off sub-standard text-books by invoking its name and thereby suggesting that it has approved of them. The N.C.E.R.T. is investigating into the matter. The article also mentions the defects in books brought out by a foreign publishing house which operates in India. The article urges that the writing and production of textbooks will have to be entrusted to an expert AH India Board set up by and directly responsible to the Union Education Ministry. The Government of India have already appointed a National Board of School Textbooks. This Board has approved of a scheme to evaluate school textbooks. So far 2,000 school textbooks have been evaluated and reports sent to State Governments. Such an evaluation is a continuous process.

WORKING OF ARCHAEOLOGICAL LIBRARY

72. SHRI LOKANATH MISRA : SHRI K. P. SINGH DEO : SHRI DEBANANDA AMAT: SHRI M. K. MOHTA : SHRI DAHYABHAI V. PATEL : SHRI K. C. PANDA : SHRI SUNDAR MANI PATEL :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) Whether Government's attention has

been invited to a report published in the Indian Express of the 2nd March, 1973. to the effect that the Archaeological Library in New Delhi is in a mess because of inadequacy of staff and finances and absence of proper maintenance; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN I : (a) and (b) Government are unable to accept that the library is 'in a mess'. However, it stands in need of additional space and staff. The requirements are being examined.

NATIONALISATION OF EDUCATION

73. SHRI GUNANAND THAKUR : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that there is a general demand for the nationalisation of educational institutions so that there could be one standard of education in the country for every person; and

(b) if so, what concrete measures Government propose to adopt in this behalf; and if not, the reasons therefor ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) A demand for nationalisation of education (*i.e.* for taking over of private educational institutions) is being made in certain quarters. There is also a demand for creating fairly uniform standards of education in all parts of the country.

(b) There are certain constitutional and other difficulties in the 'nationalisation' of all educational institutions. Government is, however, trying its best, subject to availability of resources, to reduce regional imbalances in educational development and to attain fairly uniform standards in educational development at all stages and in all parts of the country. This includes programmes like adoption of a common

pattern of School and College classes, improvement of curricula and text-books, and other plans of qualitative improvement like teacher education, working conditions in schools, supervision, etc. in a vast country like ours with all its differences, this becomes a very complex and difficult task which can be accomplished only over time.

DuRBANGA-ForBESGANJ ROAD

74. SHRI GUNANAND THAKUR : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the lateral road from Bareilly to Amingaon passing through Northern Bihar has not been completed from Durbanga to Forbesganj in Bihar; and

(b) if so, the reasons for the delay and by when it is going to be completed in the national interest ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA) : (a) The road from Darbanga to Forbesganj is not included in the approved programme for the construction of Lateral Road from Bareilly to Amingaon. However, the work in this section has now been agreed for being financed as part of the project of strategic roads.

(b) In view of the above, the question of delay does not arise. The State Government of Bihar have been requested to furnish plans and estimates for the work which are awaited. The time of completion of the road can be indicated only after the investigatory work for the project has been done and estimates sanctioned by the Government of India.

CENTRAL EXOTIC BREEDING FARM IN M.P.

75. SHRI SAWAISINGH SISODIA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Central Exotic Breeding Farm is being established in the State of Madhya Pradesh; and